

Annexure-I

Name of the corporate debtor: SHREE GEETA TEXTILES MILLS PRIVATE LIMITED

CIN :U17309MP2008PTC020987

Date of commencement of CIRP 13-11-2024

List of creditors as on: 05-12-2024 (Version 1)

List of secured financial creditors (other than financial creditors belonging to any class of creditors)
(Amount in INR)

Sl. No.	Name of creditor	Details of claim received	Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
			Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?					
1	Bank of India	66,47,46,850	37,28,86,385.74 (Admitted) + 29,18,60,463.98 (Provisionally Admitted)	Secured Financial claim	NIL	66,47,46,850	No	86.31%	NIL	NIL	NIL	NIL	29,18,60,463.98 (Interest) Provisionally Admitted
2	Bank of Baroda	10,53,99,269	10,53,99,269	Secured Financial claim	NIL	10,53,99,269	No	13.69%	NIL	NIL	NIL	NIL	-

*Note - The best estimate of the amount of the claims have been made based on the available information. As per Regulation 14 of the IBBI (CIRP) Regulations 2016, the RP shall revise the amount of claims admitted, including the estimates, as soon as may be practicable, when he receives additional information warranting such revision.